

Friday,
4th March, 1887

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XXVI

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ABSTRACT OF THE PROCEEDINGS

OF

THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS

VOLUME XXVI



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1888.

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House on Friday, the 4th March, 1887.

PRESENT :

His Excellency the Viceroy and Governor General of India, K.P., G.C.B.,
G.C.M.G., G.M.S.I., G.M.I.E., P.C., *presiding.*

The Hon'ble Sir T. C. Hope, K.C.S.I., C.I.E.

The Hon'ble Sir A. Colvin, K.C.M.G., C.I.E.

The Hon'ble Major-General G. T. Chesney, R.E., C.S.I., C.I.E.

The Hon'ble A. R. Scoble, Q.C.

The Hon'ble J. B. Peile, M.A., C.S.I.

The Hon'ble R. Steel.

The Hon'ble Sir W. W. Hunter, K.C.S.I., C.I.E., LL.D.

The Hon'ble Rao Saheb Vishvanath Narayan Mandlik, C.S.I.

The Hon'ble Colonel Sir W. G. Davies, K.C.S.I.

The Hon'ble Syud Ameer Hossein.

The Hon'ble Raja Peári Mohan Mukerji, C.S.I.

The Hon'ble W. S. Whiteside.

The Hon'ble J. W. Quinton, C.S.I.

BENGAL, NORTH-WESTERN PROVINCES AND ASSAM CIVIL
COURTS BILL.

The Hon'ble MR. SCOBLE presented the Report of the Select Committee on the Bill to consolidate and amend the law relating to Civil Courts in Bengal, the North-Western Provinces and Assam.

ELECTRICITY SUPPLY BILL.

The Hon'ble SIR THEODORE HOPE presented the Report of the Select Committee on the Bill to regulate the supply of electricity for lighting and other purposes.

The Council adjourned to Friday, the 11th March, 1887.

S. HARVEY JAMES,

*Offg. Secretary to the Govt. of India,
Legislative Department.*

FORT WILLIAM; }
The 4th March, 1887. }